Government of India Ministry of Finance Department of Revenue

LOK SABHA UNSTARRED QUESTIONS NO. 2154

TO BE ANSWERED ON FRIDAY, JULY 28, 2017 SHRAVANA 6, 1939 (SAKA)

FUND ALLOCATION TO MAHARASHTRA

2154: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of Finance be pleased to state:

- (a) the amount received under Central Taxes from Maharashtra during the last three years;
- (b) the amount allocated to Maharashtra during the last three year; and
- (c) whether there has been any increase in the amount allocated to Maharashtra after implementation of GST and if not, the reaction of the Government in this regard?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SANTOSH KUMAR GANGWAR)

(a): The amount received under Central Taxes from Maharashtra during the last three years is as under:

Direct Tax

(Rs. in crore)

Financial year	Amount collected
2014-15	277720.11
2015-16	287005.33
2016-17*	314056.27

^{*}Provisional

Indirect Tax

The States-wise data on collection of Indirect Taxes is not maintained.

(b): The amount allocated to Maharashtra during the last three year is as under:

(Rs. in crore)

Financial year	Amount allocated
2014-15	17602.97
2015-16	28105.95
2016-17	33714.90

(c): Allocation for 2017-18 has already been made in the budget during February, 2017.

GST has been implemented w.e.f. 1st July, 2017.
